

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1253

ANSWERED ON:02.03.2006

ALLOTMENT OF PETROL PUMPS/ LPG DEALERSHIPS TO FAMILIES OF KARGIL MARTYRS

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**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

:

- (a): whether a number of widows of Kargil Martyrs have not so far been given the promised petrol pumps and LPG dealerships;
- (b): if so, the reasons for the delay;
- (c): the number of war widows eligible for getting petrol pumps and LPG dealerships, have not been given dealerships so far, state-wise; and
- (d): the time by which the petrol pumps/LPG agencies are likely to be allotted to them?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) to (c): Government had introduced a special scheme in 1999 for the allotment of retail outlet dealerships (petrol pumps) and LPG distributorships to the widows / next of kin of the defence personnel killed in action in 'Operation Vijay' (Kargil). Under the scheme, the Director General Resettlement (DGR) under Ministry of Defence, Government of India, recommends to the Ministry of Petroleum & Natural Gas (MOP&NG) the names of the beneficiaries, and the locations where they would like to set up the dealerships/distributorships. Allotments are approved by the Government on the recommendation of the oil industry, after undertaking feasibility studies of the locations opted for by those beneficiaries.

Out of 475 effective recommendations received from the DGR, as on 10.10.2005, 22 persons were not interested in taking up dealerships/distributorships, and in 4 cases, feasibility study of locations was to be re-done as earlier locations were not found commercially viable. Out of the remaining 449 cases approved for allotment in favour of the widows/next of kin of the martyrs, 253 retail outlet dealerships and 131 LPG distributorships were commissioned, leaving a balance of 61 retail outlet dealerships and 4 LPG distributorships which were yet to be commissioned. Commissioning of these 65 dealerships/distributorships was held up owing to circumstances enumerated as under:-

(i) Work under progress -1 case

(ii) Land obtained but clearance -8 cases  
awaited.

(iii) Land identified -10 cases

(iv) Looking for land -25 cases

(v) Company-Owned-Company- - 2 cases  
Operated outlets offered

(vi) Letter of Intent to be issued -11 cases

(vii) Reassessment of feasibility - 7 cases  
(earlier locations were not viable)

(viii) Request from allottee for - 1 case  
change in location.

As can be seen, in most of the cases, delay in commissioning of the allotted dealerships/distributorships is attributable to issues related to acquisition of land. The public sector oil marketing companies, who are to commission these dealerships/ distributorships, have been making efforts with Government authorities / private parties to obtain land, and also to complete other formalities for the expeditious commissioning of these allotments.